

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. IA 1760/2024 In C.P.(IB)/597(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - CMA Srigini Rajat Naidu Resolution
Professional for Shri. Sunil Gutte
Personal Guarantor of M/S. Seam
Industries Limited**

V/s

**Shri. Sunil Gutte Personal Guarantor for
M/S. Seam Industries Limited**

IN THE MATTER OF

**Punjab National Bank Through Proposed
Resolution Professional CMA Srigini
Rajat Naidu**

V/s

**Shri. Sunil Gutte Personal Guarantor for
M/S. Seam Industries Limited**

**Section: Application under any other provisions- IBC U/s 95(1) of
(IBC)**

ORDER

IA.No.1760/2024: - Adv. Yachika Jain appeared for the RP. Adv. Surekha Yadav appeared for the Financial Creditor. Adv. Aniruth Purusothaman appeared for the Respondent/Personal Guarantor. Counsel for the Respondent/Personal Guarantor submits that the reply filed in the main C.P(IB)/597(MB)2023 to be treated as the reply in the present IA also. List this matter on **30.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
LAKSHMI GURUNG
Member (Judicial)